

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1394 of 2018 in
A.No. 216 of 2018**

Dated : 4th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Raj West Power Limited

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv
Mr. Aman Anand
Mr. Aman Dixit
Ms. Geet Rajan

Counsel for the Respondent(s) : Mr. P.N. Bhandari for Discoms

ORDER

**IA No. 1394 of 2018
(Application for Urgent Listing)**

We have heard learned counsel for the applicant/appellant. For the reasons stated in this application, **list the application for Directions on 09-10-2018**. Application is disposed of.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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